



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Re-designation of Shri Bashir Ahmad Dar, Additional Advocate General, Srinagar as Sr. Additional Advocate General.

GOVERNMENT ORDER NO:1742 - LD (A) of 2017.
D A T E D: 12 - 05 - 2017.

Shri Bashir Ahmad Dar, Additional Advocate General, J&K High Court, Srinagar is re-designated as Sr. Additional Advocate General.

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law, Justice and P. A.


Dated: 12 - 05 - 2017.

NO: LD(A)2015/02-VI


Copy to the:-

1. Learned Advocate General, J&K, Srinagar..
2. Financial Commissioner/Principal Secretary to Government/Commissioner/Secretary to Government, Department.
3. Divisional Commissioner, Kashmir.
4. Registrar General, J&K High Court, Srinagar
5. All concerned Law Officers for information.
6. Director Information, J&K, Srinagar.
7. Director Litigation, Srinagar.
8. All officers of the Department of Law, Justice and Parliamentary Affairs.
9. Private Secretary to the Hon'ble Minister for Law and Justice for information of Hon'ble Minister.
10. Private Secretary to the Hon'ble Minister of State for Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.

11. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
12. Website of the Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.
14. Concerned file.


12/5

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, J & PA.


12.5.2017